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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 131/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s.ANZ Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**CP 131/66/NCLT/MB/MAH/2017**

At request of the Professional appearing on behalf of the Petitioner, list this  
matter for hearing on 9.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)